ITEM NO.19 COURT NO.1 SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1459/2026

A. SETHU Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

Date : 23-11-2026 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Petitioner(s) : Mr. A. Sirajuddin, Sr. Adv.
Mr. R. Satish Kumar, Adv.
Mr. P. Srinivasan, Adv.
Mr. Prateek Gupta, Adv.
Mr. Siddharth Agarwal, Adv.
Mr. Jatin- 3809, AOR
Ms. Shaik Soni Ahamed, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following

O R D E R

Issue notice, returnable on 04.12.2026.

Tag with SLP (Civil) No.36231/2026.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(PREETHI DILEEP KUMAR)
DY. REGISTRAR

Signature Not Verified
Digitally signed by
NITIN TALREJA
Date: 2026.11.23
16:53:09 IST
Reason: